

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : S. Venkatesh & another  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	V. Hari Kumar for Sagar & Thangaraj	for petitioner	V. Hari Kumar
2)	P.H. Arvind Pandian Senior Counsel	for respondent	
	for Hari Shankar Mani		

**ORDER**

Counsels for both the parties are present and prayed for time to seek instructions from their clients. Put up on 19.12.2017 at 10.30 A.M.

ghk

-sdr  
MEMBER (JUDICIAL)